OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In supersession of earlier order no. 3464-3473/Committee/Judl./N-E/KKD/Delhi/2023 dated 19th May, 2023, the following committee is hereby re-constituted with immediate effect :-

S. No.	Name of the Committee	Name of the Judicial Officers/Court Officials	Designated as
1.	Purchase Committee	Sh. Sunil Kumar Aggarwal, Principle Judge (Family Court)/NE	Chairman
			Member Member Member Member Member (to assist the Purchase Committee)

If the Chairman of the Committee is not available for any reason or on leave, the next senior most member of the concerned Committee shall act as Chairman of the said Committee.

Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

11 w 2 2 2023

(VIRENDER KUMAR BANSAL) Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

No. <u>3959-77</u>/Committee/Judl./N-E/KKD/Delhi/2023

Dated : 0 3 JUN 2023

Copy forwarded for information and necessary action to :-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. Judicial Officers concerned.
- 4. The A.O. (Judl.)/Branch Incharge, Purchase Cell, Administration Branch, North-East District.
- 5. PRO/APRO, THC/KKD Courts, Delhi.
- G. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
 - 7. R&I Branch, North-East District, KKD Courts Delhi to upload the same on LAYERS.
- 8. P.S/Reader to the undersigned.



Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.